NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP 8/17
COMPANY PETITION/APPLICATION NO.	CP No. 8/59//HBD/2017
NAME OF THE COMPANY	Vestal Educational Services Pvt Ltd&(04) Others
NAME OF THE PETITIONER(S)	Mr. Lanka Venkata NagaMuralidhar
NAME OF THE RESPONDENT(S)	Vestal Educational Services Pvt Ltd&(04) Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ch. Hahesh	Dirocele	98 (18) 7104	Ch.w.
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Heard Mr.C.Mahesh, learned counsel for the respondent.

Post the case on 30.11.2017.

Member (Technical)

Member (Judicial)

RSN